

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.224 - IA 918 of 2020  
in  
**CP(IB) 82 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Lim Fa Pte Ltd

.....Applicant

V/s

Pioneer Globex Pvt Ltd

.....Respondent

**Order delivered on: 10/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Pratik Thakkar, Adv.

For the Respondent

: Mr. Atishay Jain Adv. for Mr. Kunal Kanungo Adv.

in IA 918 of 2020

for R-1 & 2 & 5

: Ms. Geeta Lundwani, Adv. for R-3 in IA 918 of 2020

**ORDER**

**IA 918 of 2020**

Ld. Counsel for the respondent no.1, 2 & 5 seeks time to file written submissions.  
The same to be filed within one-week.

List for filing written submissions on 10.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**